

1	Properties held individually or jointly	Description and location	Remarks
1.1	Self	i) 50% share in residential H.No.528, Sector 16-D, Chandigarh. ii) 50% share in Booth No.6, Sector 28-C, Chandigarh. iii) 50% share in Booth No.19, Sector 7-C, Chandigarh. iv) 50% share in Booth No.4A, Sunny Enclave, Kharar, District Mohali, Punjab. v) 50% share in under construction Property No.SSNC/Ninth/920 in 'Service Suits' at OMAXE, New Chandigarh vi) 50% share in Property No.SSNC/Twenty Second/2211 in 'Service Suits' at OMAXE, New Chandigarh	By Inheritance Purchased vide registered sale deed dated 23.03.2018 Purchased vide registered sale deed dated 27.10.2020 Purchased vide registered sale deed dated 11.01.2006 Purchased on 09.10.2015 (Possession yet to be handed over and final instalment yet to be paid) Purchased on 23.09.2014 (Possession yet to be handed over and final instalment yet to be paid)
1.2	Spouse	i) 50% share in Booth No.6, Sector 28-C, Chandigarh. ii) 50% share in Booth No.19, Sector 7-C, Chandigarh. iii) 50% share in under construction Property No.SSNC/Ninth/920 in 'Service Suits' at OMAXE, New Chandigarh iv) 50% share in Property No.SSNC/Twenty Second/2211 in 'Service Suits' at OMAXE, New Chandigarh	Purchased vide registered sale deed dated 23.03.2018 Purchased vide registered sale deed dated 27.10.2020 Purchased on 09.10.2015 (Possession yet to be handed over and final instalment yet to be paid) Purchased on 23.09.2014 (Possession yet to be handed over and final instalment yet to be paid)
1.3	Mother	50% share in Booth No.4A, Sunny Enclave, Kharar, District Mohali, Punjab.	Purchased vide registered sale deed dated 11.01.2006
1.4	Daughter (Ms. Tanya Bahl)	NIL	NIL
1.5	Daughter (Ms. Tarika Bahl)	NIL	NIL
2	Details of Motor Vehicles	Make/Model	Registration Number
2.1	Self	i) BMW/X7 ii) BMW/Mini Cooper iii) Toyota/Innova iv) Hyundai/Accent CRDI (Already sold on 30.05.2021 and received the entire consideration of Rs.3,60,000/- vide cheque No.043652 dated 30.05.2021 but the ownership thereof is yet to be transferred)	CH 01 CC 7767 CH 01 BY 7767 CH 01 BH 7170 CH 01 AY 7160

3	Ornaments	Item and weight	Remarks
3.1	Self/Spouse	a. 3 pieces Polki Set – 248.3 grams b. Polki Gold Karas (2 Nos.) – 153.5 grams c. Solitaire diamond ring – Solitaire 1.64 carats, diamonds 1.12 carats d. 3 pieces Polki Set – 248.2 grams e. Emerald Stone Polki set and earrings – 217.26 grams f. Gold Set – 219.6 grams g. Diamond Polki String and earrings – 114.32 grams h. Polki earrings and bangle i. Gold Jhumka – 90 grams j. 2 pairs Polki Earrings – 211 grams k. 2 pairs of Diamond bangles l. 2 pairs of Solitaire earrings m. Gold Chain n. Silver – 500 grams	Some part of jewellery received by spouse in Istridhan from parental/matrimonial sides and some purchased subsequently over the years.
3.2	Mother	a. Gold Sets (3 Nos.) – 10 tolas each (approx.) b. Kundan Set – 10 tolas (approx.) c. Diamond Set d. Gold Chains (2 Nos.) – 8 tolas (approx.) e. Gold Bangles (4 Nos.) – 10 tolas (approx.) f. Diamond earrings (long) g. Diamond ring on gold h. Gold set – 5 tolas (approx.) i. Diamond Bangles (2 Nos.) j. Gold Tops (3 pairs) – 4 tolas (approx..)	Some part of jewellery received in Istridhan from parental/ matrimonial sides and some purchased/ exchanged over the years.
3.3	Daughter (Ms. Tanya Bahl)	NIL	NIL
3.4	Daughter (Ms. Tarika Bahl)	NIL	NIL
4	Other valuables	Description	Remarks
4.1	Self/Spouse	i) Macbook Pro 16 inches ii) Macbook Pro iii) Macbook Air iv) Cartier Watch v) Cartier Spectacles – 2 Nos. vi) Rolex Watch vii) BMW Cycle	Purchased over the years.
5	Bank Deposits, FDs, Shares, PPF, GPF, Debentures, Mutual Funds, etc.	Description :	Remarks
5.1	Self	i) LIC Policy No. 162412805 ii) LIC Policy No. 162347094	Maturing in February, 2028 Annual Premium Rs.33,550/-
5.2	Self/Spouse	Joint SB A/c No. 001301603108, ICICI Bank, Sector 9, Chandigarh Joint SB A/c No. 001301036561, ICICI Bank, Sector 9, Chandigarh	Rs. 10,000/- (free balance and Rs.1,11,99,483-39 (linked/FD balance), as on 11.06.2021 Rs. 5,429/- (free balance and Rs.3,14,744/- (linked/FD balance), as on 11.06.2021

		Joint SB A/c No. 39892135535, State Bank of India, High Court Branch, Chandigarh	Rs. 16,921/- (free balance and Rs.1,62,47,000- (MOD balance), as on 09.06.2021
		Joint FDs in Post Office, Sector 16, Chandigarh	Rs. 1,29,15,000/- as on 09.06.2021
		Joint Savings A/c No. 3882147801, Post Office, Sector 16, Chandigarh	Rs.747/-
5.3	Mother	Kisan Vikas Patras	Total investment value Rs.8,60,000/-.
		FDs in Post Office, Sector 16, Chandigarh	Rs.36,70,000/- (approx.) as on 09.06.2021
		NSCs (Post Office)	Total Investment value Rs.1,50,000/-.
		Post Office Monthly Income Scheme	Investment value Rs.2,10,000/-.
		FDs in Indian Overseas Bank, Sector 22-D, Chandigarh	Rs.31,79,000/- (approx.) as on 08.06.2021
5.4	Mother/Self	SB A/c No.208301000002942, Indian Overseas Bank, Sector 22-D, Chandigarh	Rs.5,256/- as on 08.06.2021
5.5	Daughter (Ms. Tanya Bahl)	NIL	NIL
5.6	Daughter (Ms. Tarika Bahl)	NIL	NIL
6	Liabilities	Description	Remarks
6.1	Self	Car Loan in the sum of Rs.15,00,000/- from Federal Bank, Sector 22, Chandigarh, with EMI of Rs. 47,874/-	Balance outstanding loan amount, as on 09.06.2021 – Rs.7,44,513/-

Place: Chandigarh

Date: 11.06.2021

Sd/-

Signature of the Hon'ble Judge